


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 13.05.2019 To 17.05.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
1	E/51767/2018	FO/53594/2018	13/05/2019	16/05/2019
2	E/53552/2018	FO/53594/2018	14/05/2019	17/05/2019
3	E/54156/2018	FO/50640/2019	09/05/2019	14/05/2019
4	E/50247/2019	FO/50657/2019	10/05/2019	14/05/2019
5	E/53205/2015	FO/50660/2019	13/05/2019	16/05/2019
6	E/57161/2017	FO/50661/2019	10/05/2019	14/05/2019
7	E/51058/2018	FO/50671/2019	15/05/2019	17/05/2019
8-13	E/50394,50421, 50476,50569,50608 & 50778/2019	FO/50675-80/2019	15/05/2019	17/05/2019
14	E/52162/2018	FO/50684/2019	15/05/2019	17/05/2019
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

John